

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2777
ANSWERED ON:29.08.2012
QUESTION LOAN WAIVER SCHEME
Biju Shri P. K.;Gowda Shri D.B. Chandre

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has any figure of the number of indebted farmers in the country, State-wise;
- (b) if so, the details thereof; and
- (c) the number of farmers, who have been freed from debt under the loan waiver scheme, State-wise including Karnataka?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a) & (b): As per the report on the `Indebtedness of Farmer Households` (NSS 59th Round) released by National Sample Survey Organisation (NSSO) in May, 2005, of the 89.35 million farmer households, 43.42 million farmer households (48.6 %) were reported to be indebted to either formal or informal or both sources of credit.

(c) : Under the Agricultural Debt Waiver & Debt Relief Scheme (ADWDRS), 2008, more than 3.45 crore farmer accounts were benefitted, including more than 673 lakh farmers accounts in Karnataka from RRB and Cooperative Banks. The state wise details including Karnataka, of the farmers benefitted under Agriculture Debt Waiver and Debt Relief Scheme, 2008 in respect of Regional Rural Banks and Cooperative Banks are given in Annex-I. The bank wise details in respect of Public Sector banks , Private Sector Banks and Local Area Banks are given in Annex-II.